

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.11

Dated Guwahati, the 13th February, 2015

It is for the information of all the Judicial Officers concerned that as directed by Hon'ble the Chief Justice (Acting), henceforth, along with the Judgment(s) of the Civil Suits, the Decrees must also be uploaded in the website.

By Order,

Sd/- M.A. Ali

REGISTRAR (JUDICIAL)

Memo No.HC.III-29/2013/ 514-520 /G dated 13th February, 2015.

Copy for information to:

1. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati.
He is to upload this order in the website of Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.

13. The AOJ (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____ Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

Atkin
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